

LOK SABHA
UNSTARRED QUESTION NO.3254
TO BE ANSWERED ON 15.03.2018

TEXTILE PARKS IN ANDHRA PRADESH

3254. SHRI M. MURALI MOHAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of Textile Parks set up under Scheme for Integrated Textile Park (SITP) in the State of Andhra Pradesh;
- (b) whether her Ministry is considering to sanction such Textile Park in Rajahmundry, East Godavari District of Andhra Pradesh and if so, the details thereof; and
- (c) the details of funds sanctioned and released to the State of Andhra Pradesh for the last two years and the current year for the purpose?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): A total of six Textile Parks have been sanctioned under Scheme for Integrated Textile Park (SITP) in Andhra Pradesh. The details of the same are as under:-

Name of Textile Park	Date of Sanction	Location
Hindupur Vyapar Apparel Park Limited	01.07.2006	Anantpur
MAS Fabric Park (India Ltd	20.03.2008	Nellore
Brandix India Apparel City Private Limited	01.07.2006	Vishakhapatnam
Tarakeshwara Textile Park Pvt. Ltd	24.03.2015	Nellore
Gautam Budha Textile Park	9.11.2014	Guntur
Guntur Textile Park	20.09.2014	Guntur

(b): The Ministry of Textiles is implementing Scheme for Integrated Textile Park (SITP) which is an industry driven scheme where proposals for setting of Textile Parks are submitted by the SPVs (Special Purpose Vehicles). No proposal for setting up a textile park at Rajahmundry in Andhra Pradesh has been received, so far, by Government of India, Ministry of Textiles.

(c): A sum of Rs.4.00 crores has been released to textile parks located in Andhra Pradesh during the last two years and the current year.
